

CASES FIXED IN THE LOK ADALAT FOR 22-09-2014 (MONDAY)

At 10:30 a.m.

IN CHAMBER BEFORE MR. AVNISH SAXENA

J.R.(L)

Cases relating to the U.P.S.R.T.C.

S.No.	FAFO NO.	Parties Name	Counsel for Company	Counsel for Claimant
1.	460-2000	UPSRTC Vs. Thukhra	M.Chandra	
2.	561-2001	UPSRTC Vs. Smt. Geeta & ors.	D.K.Srivastava	Upendra Singh
3.	497-2003	UPSRTC Vs. Smt. Ram Dulari @ Maya Devi & ors.		
4.	87-2004	UPSRTC Vs. Shiv Pratap Asst. Mechanic		
5.	603-2004	UPSRTC Vs. Smt. Pappi Singh & ors.		
6.	563-2006	UPSRTC Vs. Path Raji & ors.	A.K.Srivastava	Narendra Singh 9415717661
7.	701-2006	UPSRTC Vs. Sageerunnisa & ors.	Prabhaker Tiwari	Rama Kant Shukla
8.	62-2007	UPSRTC Vs. Motilal & ors.		
9.	1000-2007	UPSRTC Vs. Smt. Radha & ors.		
10.	1196-2007	UPSRTC Vs. Ejaz Raza	J.B.Singh	<u>R. A. Siddiqui9415754056</u> <u>R.P.Singh 9838568616</u>
11.	1197-2007	UPSRTC Vs. Mohsin Raza	J.B.Singh	<u>R. A. Siddiqui9415754056</u> <u>R.P.Singh 9838568616</u>
12.	1227-2007	UPSRTC Vs. Babu @ Babbu & ors.		
13.	702-2009	UPSRTC Vs. Ram Bharose		
14.	847-2009	UPSRTC Vs. Bahoran & anr.	S.K.Srivastava	R.K.Dwivedi 9335911847
15.	581-2010 Appln.	UPSRTC Vs. Smt. Meena & anr.		J.N.Singh 9415151646
16.	814-2010	UPSRTC Vs. Budhi Bahadur Adhikari	B.K.Kuldeep	Jitendra Bahadur Singh
17.	898-2010 CO	Nawal Kishore & anr. Vs. UPSRTC & ors.	Prabhaker Tiwari	Umesh Chandra Srivastava 9839064342
18.	782-2011 with 710-12 CO	UPSRTC Vs. Smt. Kripeshwari & ors.		
19.	1027-2011 CO	UPSRTC Vs. Maiku & ors.		L.P.Shukla II 9935497336
20.	1137-2011	UPSRTC Vs. Smt. Madhuri Devi & ors.		
21.	242-2012 CO	UPSRTC Vs. Vijay Narain Agnihotri & ors.	A.Abbas	R.K.Dubey
22.	844-2012	UPSRTC Vs. Smt. Pushpa Devi & ors.		
23.	289-2013	UPSRTC Vs. Brij Kala & ors.		
24.	300-2013	UPSRTC Vs. Meena Sharma & ors.		

Cases relating to the U.P. POWER CORPN. LTD.

S.No.	FAFO NO.	Parties Name	Counsel for Company	Counsel for Claimant
1.	1174-2009 with 1379-2009 722-2010 CO	Akhil Singh Vs. Parashuram Chaudhary	Manoj Kr. Dwivedi Anil Kr. Yadav Kaushal Mani Tripathi Kaushlendra Yadav	R.K.Pal Rajesh Verma 9453408326
2.	FAFOD 722-2010 CO With 1379-09	U.P.Power Corporation Ltd. Vs. Akhil Singh	S.K.Awasthi 94522735501	Rajesh Verma 9453408326 R.K.Pal

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IN CHAMBER BEFORE MR. RAVI NATH, O.S.D.

Cases relating to the The Oriental Insurance Co. Ltd.

S.No.	FAFO NO.	Parties Name	Counsel for Company	Counsel for Claimant
1.	644-2008 Appln.	The Oriental Insu. Co. Ltd. Vs. Shruti Dixit & ors.		Vineet Kr. Mishra 9335923772
2.	555-2009 WITH 622-09 CO	The Oriental Insu. Co. Ltd. Vs. Ankur Singh & ors.	Shishir Pradhan	NPR
3.	622-2009 WITH 555-2009 CO	Ankur Singh Vs. Arun Kumar Singh & anr.	Shishir Pradhan	J.K.Shukla
4.	452-2010 CO	Waseem Khan & ors. Vs. The Oriental Insu. Co. Ltd.	NPR	A.K.Shukla 9451994407
5.	453-2010 CO	Smt. Razia Begum & anr. Vs. The Oriental Insu. Co. Ltd. & ors.	Ashok Mehrotra	Aditya K. Shukla 9451994407
6.	487-2010 Appln.	Oriental Insu. Co. Ltd. Vs. Shyam Lal & ors.		L.P.Shukla II 9935497336
7.	21-2014 By Ct. Ord.	The Oriental Insu. Co. Ltd. Vs. smt. Seema Maurya & ors.	Anil Srivastava	Anil Kumar Tiwari 9415703532, 8756855055
8.	256-2014 CO	Harinam Singh & anr. Vs. D.D.Vadhwa & anr.	Rajeev Mishra 9452759431	Balendu Shekhar 9335916321
9.	352-2014	The Oriental Insu. Co. Ltd. Vs. Smt. Kamla Devi & ors.	Anil Srivastava 9839017135	NPR

Cases relating to the Private Person

S.No.	FAFO NO.	Parties Name	Counsel for private party	Counsel for Claimant
3.	495-2000 Appln.	Kamleshwar Singh Vs. Smt. Reeta Devi & ors.	Mohan Singh	C.B.Pandey 9415104757 9451085970
4.	186-2009 Appln.	Dr. Sanjay Dwivedi Vs. Smt. Shimla		R.C.Sharma 9450301080
5.	1440-2009 CO	Smt. Shiv Kumari & ors. Vs. Laxmi Prasad	NPR	S.A.Ansari 9415516350
6.	110-2010 Appln.	Sachichida Nand @ Muttan Vs. Raghuvanshi Prasad		Shailesh Kr. Singh 9454363330
7.	520-2010 CO WITH 1440-09	Laxmi Prasad Vs. Smt. Shiv Kumari & ors.	Alok Singh Chauhan Ashok Shukla	S.A.Ansari
8.	104-2014 CO	Jawahar Lal & anr. Vs. Munshi Lal & ors.	A.K.Singh9451911119 W.Hashim	Jai P.Yadav 9415797979 Ram Bux Rawat 9450764392
9.	1174-2009 CO	Akhil Singh Vs. Parashuram Chaudhary & anr.	Rajesh Verma 9453408326 R.K.Pal	Kaushal Mani Tripathi 9451040220
10.	872-2013 With 446-2013 CO	Ram Manohar Pandey Vs. Ram Pher & ors.	Aniruddh Prasad 9451095662	Ram PrakashTripathi 9450112071

Cases relating to the ICICI LOMBARD GENERAL INSURANCE CO. LTD

S.No.	FAFO NO.	Parties Name	Counsel for Company	Counsel for respondent
1.	200-2013	ICICILombardG.I.Co.Ltd.Vs.Chhotey Lal	Anil Kumar Srivastava	Mukesh Singh
2.	213-2013	ICICI Lomb. Gen. Insu. Ltd. Vs. Jarbandhan	A.K.Srivastava (A.P.)	Anita Singh, Suman Lata
3.	214-2013	ICICI LOM. Gen. Insu.. Co. Ltd. Vs. Raju & ors.	Anil Kr. Srivastava(A.P.)	Bajrangi Lal Mishra Miss Alka Saxena
4.	994-2013	ICICI Lom. Gen. Insu. Co. Ltd. Vs. Santosh Kumar	Anil Kumar Srivastava	Ved Prakash Verma Rajiv Kumar Bajpai
5.	1054-2013	ICICI Lom. Gen. Insu. Co. Ltd. Vs. Nankul Pandey	Anil Kumar Srivastava	Atma Ram Verma
6.	1065-2013	ICICI Lom. Gen. Insu. Co. Ltd. Vs. Susheela Mourya	Anil Kumar Srivastava	

Cases relating to the Bajaj Allianz General Insurance Company Ltd.

S.No.	FAFO NO.	Parties Name	Counsel for Company	Counsel for Claimant
1.	799-2013	Bajaj Allianz General Insu. Co. Ltd. Vs. Smt. Sunita Devi	J.N.Mishra	Mohd. Sageer, Suman Prasad S.A.Ansari 9415516350

Cases relating to the SERVICE MATTERS

S.No.	Case No.	Parties Name	Counsel for petitioner	Counsel for respondent
1.	SERS 6784-2001 Appln.	Sangya Dwivedi Vs. State of U.P.	M.A.Siddiqui Sapna Verma	CSC

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AT 10:30 A.M.

IN CHAMBER BEFORE MR. SANJIV KUMAR,

O.S.D.

Cases relating to the United India Insurance Co. Ltd.

S.No.	FAFO NO.	Parties Name	Counsel for Company	Counsel for Claimant
1.	156-1999 Appln.	Hotel Arif Castles Vs. Kishore Kumar Gyan Chandani	S.Panjwani	V.R.Singh Manish Singh 9415547472
2.	541-2005 Appln.	Ram Prakash & ors. Vs. Neeraj Kumar & ors.	S.A.Ansari Umajeet Gupta A.K.Srivastava	S.R.S.Pandey 9455092746
3.	81-2008 Appln.	The United India Insu. Co. Ltd. Vs. Vinod Kumar & ors.	H.P.Srivastava	L.P.Shukla II 9935497336
4.	542-2008	The United India Insu. Co. Ltd. Vs. Ajeet Singh	A.K.Srivastava	S.K.Upadhyay
5.	142-2010 By Ct. Ord.	Smt. Maya Devi & ors. Vs. United India Insu. Co. Ltd.	Summaya Kidwai	R.P.Singh 9415530553
6.	561-2011	United India Insu. Co. Ltd. Vs. Smt. Maya Srivastava & ors.	Anil K. Srivastava	Rakesh Kumar Srivastava 9415425713
7.	796-2011	United India Insu. Co. Ltd Vs. Laxmi Devi	A.K.Srivastava	Manish Kumar II
8.	822-2011	United India Insu. Co. Ltd. Vs. Suman Devi w/o- Gopal Ji	H.P.Srivastava	Aditya K. Shukla
9.	549-2012 Appln.	United India Insu. Co. Ltd. Vs. Pyare Lal & ors.	A.K.Srivastava	L.P.Shukla II 9935497336
10.	83-2013 CO	Ram Lakhan Yadav Vs. Manager, United India Insu. Co. Ltd. & ors.	Ankit Srivastava 9838241392	S.K.Srivastava 9450494405
11.	520-2013 Appln.	United India Insu. Co. Ltd. Vs. Ram Shanker Manjhi & ors.	T.K.Mishra	A.K.Dubey 9453033095
12.	755-2013 with 967-2013 CO	United India Insu. Co. Ltd Vs. Smt. Bhanumati & ors.	A.K.Srivastava	Nishant Shukla Pradeep K.Singh
13.	821-2013	United India Insu. Co. Ltd. Vs. Ramlali & ors.	T.K.Mishra	R.P.Singh 9415530553
14.	967-2013 with 755-2013 CO	Smt. Bhanumati & ors. Vs. United India Insu. Co. Ltd. & ors.	A.K.Srivastava	Nishant Shukla

Cases relating to New India Assu. Co. Ltd.

S.No.	FAFO NO.	Parties Name	Counsel for Company	Counsel for Claimant
1.	385-2006 Appln.	Kalimunnisa Vs. Meena Verma & ors.		L.P.Shukla II 9935497336
2.	168-2008	Ram Bahadur & anr. Vs. Brahma Singh & ors.	Asit Srivastava	Alok Kumar Srivastava 9415413763
3.	420-2008 CO	Dharmendra Kumar Rai Vs. Hardev Prasad Maurya & ors.	T.J.S.Makker	R.V.Singh 9415091532 Pradeep Kr. Kannaujia 9450043517 Prabhaker Nath
4.	580-2009 CO	Suryamati Vs. Satish Chandra & anr.	J.N.Mishra (NIAC)	J.K.Shukla 9415338955
5.	930-2009 With 936-09 1055-2010 CO	Smt. Gulshan Vs. Ram Krishan	A.K.Bajpai Ved Prakash O.P.Srivastava(NIC)	S.A.Ansari
6.	936-2009 With 930-09 CO	The New India Assu. Co. Ltd. Vs. Smt. Gulshan & ors.	Ved Prakash	S.A.Ansari
7.	1306-2009 CO	Aadil Vs. M/s P.B.A. Infrastructure & anr.	Zafar Aziz	S.A.Ansari
8.	102-2010	Smt. Ram Roshni Vs. the New India Assu. Co. Ltd. & ors.	Dinesh Kumar	S.K.Tripathi 9415541370

9.	502-2010	Smt. Renu & anr. Vs. Kamal Jeet Singh & ors.	Ved Prakash	Dr. S.Nehru 93057971563
10.	953-2010	Nand Kumar Vs. The New India Assu. Co. Ltd.	Ved Prakash	Ram Ashish 9415270887
11.	498-2011 By Ct. Order	Smt. Sangeeta Kaur & ors. Vs. New India Assu. Co. Ltd. & ors.	Ashok Kr. Rai O.P.Srivastava	Rajendra Jaiswal
12.	499-2011	Smt. Shyama Devi & ors. Vs. Saqib Suhail & ors.	Anil Srivastava	Rajendra Jaiswal
13.	1006-2011 With 500-11 CO	The New India Assu. Co. Ltd. Vs. Jagdish Lal & ors.	J.N.Mishra	NPR
14.	1007-2011 By Ct. Order	The New India Assu. Co. Ltd. Vs. Sangeeta Kaur & ors.	J.N.Mishra	NPR
15.	717-2011 By Ct. Order	Sarvesh Kumar Vs. Mohd. Ushman Ali @ Ramloo & anr.	Asit Srivastava Sanjay Kr. Singh	Rajendra Jaiswal 9450368089
16.	1135-2012	The New India Assu. Co. Ltd. Vs. Smt. Urmila Singh & anr.		
17.	66-2013 With FAFOD 346-2013 CO	The New India Assu. Co. Ltd. Vs. Ram Kishore Sharma & ors. Ram Kishore Sharma & ors. Vs. Rajendra Singh & ors.	Waquar Hashim	Rajendra Jaiswal 9450368089 Rajendra Jaiswal
18.	575-2013 with 818-12 By Ct. Order	Smt. Neeta Gupta & ors. Vs. Nizmuddin & ors. New India Assu. Co. Ltd. Vs. Smt. Neeta Gupta & ors.	Deepanshu Dass Yogesh Gurnanee 9451321172	T.J.S.Makkaer

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AT 10:30 A.M.

J.R.(A/C) ,

IN CHAMBER

BEFORE MISS REKHA AGNIHOTRI

Cases relating to the National Insurance Co. Ltd.

Sl. Nos.	FAFO NO.	Party Name	Counsel for the Company	Counsel for the Claimants
1.	900-2005 Appln.	National Insu. Co. Ltd. Vs. Smt. Pappi & ors.	Ramesh Chandra Sharma Ajai Kumar Jaiswal	Sundar Lal 9415370438
2.	908-2007 CO	National Insu. Co. Ltd. Vs. Khalil Ahmad	Rajeev Mishra	L.P.Shukla II 9935497336
3.	630-2008 Appln.	National Insu. Co. Ltd. Vs. Smt. Deoki & ors.	Alka Verma	S.A.Ansari 9415516350
4.	27-2010 CO	National Insu. Co. Ltd. Vs. Yagyesh Kumar Singh & ors.	Ajeet Srivastava	Subodh Kumar Verma 9451250365
5.	693-2010 CO	Rakesh Kumar Vs. Rajendra Kumar & ors.	Pramod Shanker Shukla 9415462476	Anil Kumar Singh 9839848258
6.	1423-2010 With 173-2011 CO	Ram Lakhan & ors. Vs. Smt. Arti Devi & ors.	Pankaj Pathak Alka Verma Anil Srivastava	Gaurav Mehrotra Pradeep Pal
7.	258-2011 with 260-2011 By Ct. Ord.	National Insu. Co. Ltd. Vs. Smt. Malti Rai & ors. Anupama Singh Vs. Malti Rai & ors.	H.P.Srivastava	B.N.Rai 9415786539
8.	545-2011 with 536-2011 By Ct. Ord.	National Insu. Co. Ltd. Vs. Smt. Pushpa Devi & ors.	UPS Kushwaha 9889006727	Vishal Tahlani 9452242299 S. Kr. Agarwal 9415022940
9.	912-2011 By Ct. Ord.	Ramesh Chandra Yadav & anr. Vs. Satendra Tyagi & ors.	Ashish Kr. Srivastava 9415061611	Subhash Vidyarthi 8935035086 Vivek Kr. Rai, Ramanjeet S. Johar
10.	445-2012 Appln.	National Insu. Co. Ltd. Vs. Smt. Suman & ors.	S.C.Gulati	L.J.Maurya 9415519903
11.	409-2013 By Ct. Order	National Insu. Co. Ltd. Vs. Smt. Nafees Jahan & ors.	Waquar Hashim	Subodh Kumar Verma 9451250365
12.	434-2013 Appln.	Khalil Ahmad Khan Vs. National Insu. Co. Ltd.	Anoop Srivastava II	Abid Alvi 9889010287
13.	882-2013 CO	Kamla Devi & ors. Vs. Jitendra Singh & anr.	O.P.Srivastava 9451912569	S.N.Yadav 9415195305
14.	1115-2013	National Insu. Co. Ltd. Vs. Smt. Sunita & ors.	Deepak Kumar Agarwal	S.A.Ansari 9415516350
15.	125-2014 CO	National Insu. Co. Ltd. Vs. Phoolmati & ors.	Ashish Kumar Srivastava	L.P.Shukla II 9935497336

Cases relating to the RELIANCE GENERAL INSURANCE CO. LTD

S.No	FAFO NO.	Parties Name	Counsel for Company	Counsel for Claimant
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1.	601-2011 CO	Ram Kumar Vs. Dharmendra Kumar Yadav & anr.	NPR	Shakeel Ansari 9415516350
2.	1054-2011 CO	Reliance Gen. Insu.Co. Ltd. Vs. Shiv Kumar Tiwari & ors.	Dinesh Kumar	Deepak Kumar Singh 9918188834
3.	398-2014	Reliance Gen. Insu.Co. Vs.Rekha Devi	Dinesh Kumar	Mukesh Singh 9451340802